

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 12 of 2013 in
Appeal No. 26, 27 & 28 of 2009

Dated: 6th September, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Western Electricity Supply Co. of Orissa & Ors. ...Review Petitioner/
Appellant(s)

Versus

Orissa Electricity Regulatory Commission
& Ors.Respondent(s)

Counsel for the Review Petitioner/
Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Aditya Parda

Counsel for the Respondent(s) :

ORDER

Issue notice to all the Respondents returnable on 20.09.2013. Registry
is also directed to issue notice. Dasti service is permitted.

Post the matter for hearing on 20.09.2013.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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